

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

**108.** I.A. 722/2022 (33(3))

**In**

C.P.(IB)-3644(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **08.07.2024**

NAME OF THE PARTIES: Kiwi International  
V/s.  
Alaska Creations Pvt Ltd

**Appearance**

For Applicant : Siddharth Shankar i/b Rishabh Dhanuka

For Respondent : Appeared but nor marked his appearance.

SECTION 09 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Learned counsel for the Applicant seeks time on the ground that I.A. No. 275 of 2021 is pending. It is noted that this liquidation application is pending since last 02 years, therefore, learned counsel for the Applicant is directed to seek instruction from CoC whether to prosecute this matter or withdraw the same. List this matter on **08.08.2024**.

*Sd-*

CHARANJEET SINGH GULATI  
Member (Technical)

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*Sd-*

LAKSHMI GURUNG  
Member (Judicial)